

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Appeal No. 448/252/ND/2018**

**In the matter of:**

Naagar Developers Pvt. Ltd.  
Vs.  
ROC & Another.

....**Appellant**

....**Respondent**

**Under Section: 252**

**Order delivered on 05.09.2018**

**CORAM**

**MS. INA MALHOTRA,  
HON'BLE MEMBER (J)**

For the Applicant  
For the Respondent

: Mr. Vidhya Gandhi, CS

: Ms. Kusum Yadav,  
Company Prosecutor

For the IT

: Ms. Lakshmi Gurung,  
Ms. Easha Kadian, Adv.

**ORDER**

Order reserved.

Mukesh

**Sd/-  
(MS. INA MALHOTRA)  
MEMBER (JUDICIAL)**

